

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 19/06/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

- i) **Araria:** System is reported to be running smoothly.
- ii) **Aurangabad:** System is reported to be running smoothly.
- iii) **Ara:** System is reported to be running smoothly.
- iv) **Banka:** System is reported to be running smoothly.
- v) **Bhagalpur:** System is reported to be running smoothly.
- vi) **Buxar:** System is reported to be running smoothly.
- vii) **Begusarai:** System is reported to be running smoothly.
- viii) **Darbhanga:** System is reported to be running smoothly.
- ix) **East Champaran (Motihari):** System is reported to be running smoothly.
- x) **Gopalganj:** System is reported to be running smoothly.
- xi) **Gaya:** System is reported to be running smoothly.
- xii) **Hajipur:** System is reported to be running smoothly.

- xiii) **Jamui:** System is reported to be running smoothly.
- xiv) **Jehanabad:** System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua):** System is reported to be running smoothly.
- xvi) **Katihar:** System is reported to be running smoothly.
- xvii) **Khagaria:** System is reported to be running smoothly.
- xviii) **Kishanganj:** System is reported to be running smoothly.
- xix) **Lakhisaria:** System is reported to be running smoothly.
- xx) **Madhepura:** System is reported to be running smoothly.
- xi) **Munger:** System is reported to be running smoothly.
- xxii) **Muzaffarpur:** System is reported to be running smoothly.
- xxiii) **Madhubani:** System is reported to be running smoothly.
- xxiv) **Nalanda:** System is reported to be running smoothly.
- xxv) **Nawada:** System is reported to be running smoothly.
- xxvi) **Patna:** System is reported to be running smoothly.
- xxvii) **Purnia:** System is reported to be running smoothly.
- xxviii) **Saharsa:** System is reported to be running smoothly.
- xxix) **Samastipur:** System is reported to be running smoothly.
- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxi) **Sheikhpura:** System is reported to be running smoothly.
- xxxii) **Sheohar:** System is reported to be running smoothly.

xxxiii) Sitamarhi: System is reported to be running smoothly.

xxxiv) Siwan: System is reported to be running smoothly.

xxxv) Supaul: System is reported to be running smoothly.

xxxvi) Saran: System is reported to be running smoothly.

xxxvii) West Champaran: System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

Number of cases mentioned in writing on Email-Id-mentioning.phc-bih@gov.in	Number of cases allowed	Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing	Total no. of cases filed before the Hon'ble Court through e-filing
323	253	3497	144

3) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health

Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that twenty patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

5) In course of inspection, Registrar General also enquired from the security Guards posted in the campus about the entry of people in the campus. It was reiterated that entry of unauthorized persons has been prohibited.